



THE HIGH COURT OF GUJARAT

NOTIFICATION **No.A.0705(II)/2026 [16]**

Consequential Posting Effect within the same Court Establishment

In view of the decision of the Hon'ble Chief Justice of the High Court of Gujarat, the order of posting of following Judicial Officer working in the cadre of Senior Civil Judge is passed with immediate effect as under :

Narmada District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
1	Mr. Nikhil Chandrasen Jadhav [GJ01215]	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Dediapada, District Narmada	Principal Senior Civil Judge and Additional Chief Judicial Magistrate, Dediapada, District Narmada



By order of the Hon'ble the Chief Justice
of the High Court of Gujarat.

The High Court of Gujarat,
At Sola, Ahmedabad - 380 060.
Date:02/06/2026

(Sanjay D. Suthar)
Registrar General

No.A.0705(II)/2026 [16]

Copy for information and necessary action/compliance to:

1. The Secretary to the Government of Gujarat, Legal Department, Gandhinagar.
2. The Member Secretary, Gujarat State Legal Services Authority, Ahmedabad.
3. The Director, Gujarat State Judicial Academy, Ahmedabad.
4. The Principal District Judge of all the Districts of Gujarat.
5. The President, Industrial Court, Ahmedabad.
6. The Chief Judicial Magistrate Ahmedabad City.
7. The Chief Judge Small Cause Court, Ahmedabad.
8. The Treasury Officers concerned.
9. The Judicial Officer concerned.
10. The Manager, Government Central Press, Gandhinagar
(for publication in the Gujarat Government Gazette, Part-I, Central Section)

The High Court of Gujarat,
At Sola, Ahmedabad - 380 060.
Date:02/06/2026

(Sanjay D. Suthar)
Registrar General

Note:

As a green initiative, only one hard copy of this digitally signed notification be kept on record of the concerned office. Further soft copies of the notification be forwarded to all concerned instead of hard copies.